

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD –**  
Training Programme – Nomination of 15 Junior Civil Judges who are working in the Districts of Chittoor, Kadapa and Nellore in the State of Andhra Pradesh, to undergo 40 hours Mediation and Conciliation Project Committee (MCPC) Training on Mediation from 07.01.2016 to 11.01.2016 at Tirupathi – **ORDERS – ISSUED.**

**REF:** Letter ROC.No.29/APLSA/LSW/2015, dated 04.01.2016 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

**ORDER ROC.No. 90/2016-B.SPL., DATED: 05.01.2016**

**The High Court is pleased to pass the following Orders:**

The following 15 Junior Civil Judges who are working in the Districts of Chittoor, Kadapa and Nellore in the State of Andhra Pradesh, are hereby nominated to undergo 40 hours Mediation and Conciliation Project Committee (MCPC) Training on Mediation from 07.01.2016 to 11.01.2016 at Tirupathi.

SL.NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
<b>CHITTOOR DISTRICT</b>	
1.	Sri N.Sirish, Junior Civil Judge, Kuppam.
2.	Smt. B.Babi Rani, Prl. Junior Civil Judge, Piler.
3.	Sri N.Sasidhara Reddy, I Addl. Junior Civil Judge, Tirupathi.
4.	Ms. P.Vijaya, V Addl. Junior Civil Judge, Tirupathi.
5.	Sri R.Sanyasi Naidu, IV Addl. Junior Civil Judge, Tirupathi.
<b>KADAPA DISTRICT</b>	
6.	Smt. A.Shobha Rani, I Addl. Junior Civil Judge, Kadapa.
7.	Smt. N.Lavanya, Special Judicial Magistrate of First Class, Excise Court, Kadapa.
8.	Smt. R.M. Subhavalli, Junior Civil Judge, Badvel.
9.	Sri G.Shiva Prasad Yadav, Junior Civil Judge, Kamalapuram.
10.	Sri Shaik Atheeqe Ahmed, Junior Civil Judge, Sidhout.
<b>NELLORE DISTRICT</b>	
11.	Sri T.Kesava, III Addl. Junior Civil Judge, Nellore.
12.	Smt. S.Arunasri, Special Judicial Magistrate of First Class for Railways, Nellore.
13.	Smt. B.Radha Rani, Addl. Junior Civil Judge, Kovur.
14.	Smt. G.V.L. Saraswathi, Junior Civil Judge, Naidupet.
15.	Smt. A.Padma, Special Judicial Magistrate of First Class, Excise Court, Nellore.

The concerned Prl. District and Sessions Judges are requested to make necessary incharge arrangements in respect of the above said nominated officers to the said programme, under intimation to the High Court.

  
**REGISTRAR (VIGILANCE)**

To  
1. The officers.

2. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
3. The Deputy Director, High Court Mediation and Arbitration Centre, High Court Buildings, Hyderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad.  
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
5. The Prl. District and Sessions Judge, Chittoor.
6. The Prl. District and Sessions Judge, Kadapa.
7. The Prl. District and Sessions Judge, Nellore.
8. **The District Treasury Officers:** Chittoor, Kadapa and Nellore.
9. **The Section Officers:** Special Officer Section, Accounts Section, B-Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, Computers Section, High Court of Judicature at Hyderabad.

Spare.